GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

RAJYA SABHA UNSTARRED QUESTION NO -931

ANSWERED ON - 14/12/2022

PRE-MATRIC SCHOLARSHIP FOR SC STUDENTS

931. # SHRI KAILASH SONI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) under the Pre-matric scholarship scheme by the Ministry of Tribal Affairs, the budget is allocated to States on the basis of the formula of 75 percent share of total expenditure from Centre and 25 percent share from the State, the reason for not adopting the same scheme by the Ministry for the students belonging to Scheduled Castes; and
- (b) by when the system of 75 percent share from Centre and 25 percent share from the State, similar to the Ministry of Tribal Affairs, will be implemented by this Ministry for Prematric scholarship to Scheduled Caste students?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

- (a) The 'Pre Matric Scholarships Scheme for SCs and Others' w.e.f. 2021-22 till 2025-26. is based on the following fund sharing pattern:
- (i) 60:40 between Centre and State
- (ii) 90:10 between Centre and North-Eastern States, Himachal Pradesh and Uttarakhand and;
- (iii) 100% Central share to the UT without legislature.

The said sharing pattern was approved by the Cabinet in January, 2022 after considering all the facets of the scheme.

(b) At present, there is no such proposal under consideration.
